COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 231 OF 2017

Dated: 22nd October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Powerlinks Transmission Limited Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Ashutosh K. Srivastava

Counsel for the Respondent(s) : --

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>24.01.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk